

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>OA No. 135/2006.</u></p> <p><u>28.02.2007.</u></p> <p>Mr. C. B. Sharma counsel for the applicant.</p> <p>Mr. Anupam Agarwal appears on behalf of the respondents.</p> <p>It is stated that the revised orders have been passed by the Respondents, Central Western Railway, on 18.7.2006 which also provides calculation sheet as to how the pension has been refixed.</p> <p>Learned Counsel for the applicant seeks permission to withdraw present OA with liberty to challenge the respondents subsequent action by filing one consolidate petition and also the recovery effected consequent to revised PPO. In view of the above, the OA is dismissed as withdrawn.</p> <p><i>(J. P. SHUKLA)</i> (J. P. SHUKLA) ADMINISTRATIVE MEMBER</p> <p><i>(M. K. GUPTA)</i> (M. K. GUPTA) JUDICIAL MEMBER</p> <p><u>P.C./</u></p> <p><i>Copy to Mr. Vidyasagar 178 &amp; 179 &amp; 180 181, 182 &amp; 183 G</i></p>